

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/528(Che)/2021

PETITION NUMBER : In
IBA/264/2019

NAME OF THE PETITIONER : Ravindranath .N.M/s.Marutham Steel Rolling Mills P Ltd

NAME OF THE RESPONDENTS : Maruthanayagam Kathiresh

UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Counsel on Record for the Applicant is represented by Ld. Counsel Mr. Vedhavel. Ld. Counsel Mr. J. Manivannan for the Respondent is present who undertakes to file vakalat on behalf of the Respondent.

The Applicant Counsel seeks time.

At the request of the Applicant Counsel, matter is adjourned to 19.07.2021 along with connected applications for hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS